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ITEM NO.40

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).14376/2012

PRABHAWATI AGARWAL & ORS.

Petitioner(s)

VERSUS

SHEIKH BARIK ALI & ORS.

Respondent(s)

Date: 26/11/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr. V. Sushant Gupta, Adv.
Mr. Mushtaq Ahmad, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Service report in respect of respondent Nos.7, 8, 13, 14. 16, 18 and 19 is awaited.

A reminder to be issued to the District Court.

The remaining respondents are reported to be duly and properly served through postal service but neither they appeared nor any steps taken on their behalf.

List again on 13.12.2012.

			(M.A. SAYEED)	
			REGISTRAR	

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